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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/177/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others
NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others
UNDER SECTION : 397/398,

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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HEMA SRINIVASAN

Eshwar Associates
SUSHMITA UDAYASANKAR

R. SATHYANARAYAN

A.M. Sridharan

S. Praveen Kumar

Counsel to Respondents 2-7
9-11

Counsel for Respondents 2 to 7
9 to 11
Round in Petitioner

Counsel for Petitioner

Counsel for R1 & R12

Hema Srinivasan

Sushmita Udayasankar

R. Sathyanarayana

A.M. Sridharan

ORDER

Counsel for petitioner present. Counsel for R2 to R7 and R9 to R11 present. Counsel for R1 and R12 present. Counsel for R2 to R7 and R9 to R11 undertakes to file vakalat on behalf of R8. Counsel for respondents intends to file rejoinder in the registry today itself, the same be served to the other side. The service on respondents and the pleadings are complete. The matter is posted for final arguments. Put up on 01.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)